

**O.I.H**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 709**

**TO BE ANSWERED ON NOVEMBER 21, 2019**

**LAYOUT PLAN FOR UNAUTHORISED COLONIES OF DELHI**

**NO. 709                      SHRI JAI PRAKASH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government proposes to prepare layout plan for about 1800 unauthorised colonies/ habitats of Delhi through Delhi Development Authority;**
- (b) if so, whether Delhi Development Authority has sought satellite images of said colonies from Indian Space Research Organisation (ISRO); and**
- (c) if so, the time by which the said layout plan is likely to be prepared?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a)to(c): Delhi Development Authority has informed that it shall prepare Local Area Plan for Unauthorised Colonies in Delhi. The satellite imageries of 2015 have been procured by Delhi Development Authority. Local Area Plans/ Lay out plans for unauthorized colonies in Delhi shall be prepared after land rights are given to the residents as per recently notified Regulations in this regard.**

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